



Government of Jammu And Kashmir
Department of Food, Civil Supplies and Consumer Affairs
Civil Secretariat, J & K Srinagar

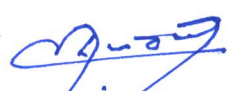
NOTIFICATION,
Srinagar, the 09th August, 2016.

SRO 262 .- In exercise of powers conferred by sub-section (1) of Section 6-A of the Jammu and Kashmir Consumer Protection Act, 1987 and in supersession of all previous notifications issued in this behalf, the Government hereby reconstitute the District Consumer Protection Council for each District of the State consisting of the following:-

- | | |
|---|------------------|
| 1) Deputy Commissioner of the District | Chairman |
| 2) Chief Medical Officer of the District | Member |
| 3) Chief Executive Officer of the Municipal Council | Member |
| 4) Senior Superintendent of Police
(within territorial jurisdiction). | Member |
| 5) Assistant Controller, Legal Metrology Department
of the District | Member |
| 6) Assistant Director, Department of Food,
Civil Supplies and Consumer Affairs of the District | Member Secretary |
| 7) Representative of Panchayat at Block Level to
be nominated by the Government | Member |
| 8) Representative of an NGO related to Consumer Affairs
to be nominated by the Government | Member |
| 9) Representative of the local Business Establishment
to be nominated by the Government | Member |

In addition to the above mentioned members, the concerned Hon'ble MLAs/MLCs shall be the special invitees in the meetings of the District Consumer Protection Council.

By order of the Government of Jammu and Kashmir.


(Nissar Ahmed Wani)KAS
Special Secretary to the Government
Department of Food, Civil Supplies and
Consumer Affairs

No. CAPD/Consumer/Forum/1/2016

Dated 09-08-2016

Copy to the: -

1. Commissioner/Secretary, Department of Law Justice and Parliamentary Affairs (W7SC).

2. Director, Information, J&K Srinagar.
3. Deputy Commissioners,_____.
4. Director, FCS&CA, Jammu/Kashmir.
5. Chief Medical Officer_____.
6. Chief Executive Officer_____.
7. Senior Superintendent of Police_____.
8. OSD to the Hon'ble Minister for FCS&CA Department for kind information of the Hon'ble Minister.
9. Assistant Controller, Legal Metrology Department_____.
10. Assistant Director, FCS&CA Department_____.
11. Private Secretary to Hon'ble Minister of State, FCS&CA Department for kind information of the Hon'ble MoS.
12. Pvt. Secretary to Secretary to the Government, FCS&CA Department for information of the Secretary.
13. Government order file (W2SC).
14. Incharge Website, FCS&CA.

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